

domiciled as the case may be and he/she will, normally, not be moved out of that state for atleast 5 years unless there are compelling reasons.

11. PGTs/Vice-Principals/Principals/Education Officers/Asstt. Commissioners who have 3 years or less to retire would not be posted out on promotion/direct recruitment if already working in home state, subject to availability of vacancies. Similarly, those who have 3 years or less for superannuation and are working outside their home state may be allowed on promotion priority for their home state subject to availability of vacancy.
12. No transfer TA will be paid for request transfer on whatever grounds unless the teacher has completed five years in his existing place of posting (read 5 years for request transfers and 3 years for North-Eastern Region and hard stations).
13. Asstt. Commissioner will be competent to change the headquarter of a teacher on administrative grounds to any place within the region as deemed fit and direct him to discharge his duties there. The Asstt. Commissioners shall report forthwith the case with full facts to the Commissioner for confirmation or directions as may be considered necessary by the Commissioner..
14. Not-with-standing any provision in the above guidelines, the consider will be competent to make such departure from the guidelines as he may consider necessary in the interest of the sangathan.

Standing Committee for Grievances of Kendriya Vidyalaya Employees

811. DR. LAXMINARAYAN PANDEYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a Standing Committee of Deputy Commissioners and Assistant Commissioners of Kendriya Vidyalayas Sangathan has been set up to go into the demands and grievances of its employees/associations;

(b) if so, the details thereof alongwith the suggestions, if any, made by the Committee in this regard; and

(c) the action taken by the Government thereon?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c). The deputy Commissioners and Assistant Commissioners available at Headquarters in Kendriya Vidyalaya Sangathan sit informally as a Committee from time to time to go into various administrative matters and also matters raised by various associations. This is an internal arrangement of the Kendriya Vidyalaya Sangathan Headquarters, therefore the deliberations of this group are not being submitted to Government for processing.

Privatisation of some Railway Sectors

812. SHRI CHETAN P.S. CHAUHAN:
SHRI VISHWANATH SHASTRI:
SHRI CHITTA BASU:
KUMARI UMA BHARTI:
SHRI BASUDEB ACHARIA:
SHRI SURYA NARAYAN SINGH: